

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2545  
ANSWERED ON:28.08.2012  
FALSE DOWRY CASES  
Tanwar Shri Ashok

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the total number of false dowry cases registered and accused arrested along with the action taken against them during each of the last three years and the current year, State-wise; and

(b) the effective measures taken by the Government to check such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) As per information provided by National Crime Records Bureau (NCRB), the information regarding false dowry cases is not maintained by NCRB.

(b) Ministry of Home Affairs has issued an Advisory on 16th January, 2012 on measures to be taken by States/UTs to curb misuse of Section 498A of IPC to all States and Union Territory Administrations.